

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO 137
TO BE ANSWERED ON 09.02.2026

Air Quality and Strategy to Prevent Air Pollution

*137. SHRI MANISH TEWARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the reasons for the failure to prevent the Air Quality Index in National Capital Region from remaining at severe levels-around 400 or above for nearly three consecutive months-despite the Graded Response Action Plan (GRAP) and the specific lapses identified in its implementation or enforcement;
- (b) the current status of the national and major city-wise levels of PM 2.5, PM 10 and key pollutants and extent to which these exceed national standards and WHO guidelines;
- (c) whether the Government has examined successful international air-quality models, including Beijing's measures such as coal phase-outs, low-emission zones and strict compliance mechanisms, for applicability to India;
- (d) the measures proposed to be adopted or scaled up in the country to ensure that vulnerable groups are not disproportionately burdened; and
- (e) whether a review of the Air (Prevention and Control of Pollution) Act has been planned and if so, whether it is likely to include a time-bound, city-wise action plan with independent monitoring and public disclosure?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO. 137 DUE FOR REPLY ON 09.02.2026 REGARDING AIR QUALITY AND STRATEGY TO PREVENT AIR POLLUTION BY SHRI MANISH TEWARI, HON'BLE MEMBER OF PARLIAMENT

(a) to (e): The total number of days with Severe AQI levels (AQI>401) in Delhi during the winter season (October-January) in 2025-26 were 10 days as compared to 31 days in 2016-17. The details of number of days with Severe AQI Level in the cities of Delhi-NCR during last 3 consecutive months is provided in **Annexure I**.

World Health Organisations Air Quality Guidelines serve as only a guidance document and as a non-binding reference for policy makers. These guidelines are recommended values for air pollutants to help countries achieve air quality. Countries are advised to consider their geographical, socioeconomic, and environmental factors before adopting these guidelines as enforceable standards. Ministry of Environment, Forest and Climate Change has notified the National Ambient Air Quality Standards (NAAQS) for the country for 12 key air pollutants to safeguard public health and environmental quality.

The annual average concentrations of PM2.5, PM10 and key pollutants for six major metropolitan cities—Bengaluru, Mumbai, Chennai, Kolkata, Hyderabad, and Delhi for the year 2024 are provided at **Annexure II**.

To provide better air quality for the people living in urban areas, the Government of India has launched the National Clean Air Programme (NCAP) in 2019 as a long-term, time-bound, national-level strategy to address air pollution in 130 non-attainment and million plus cities/urban agglomeration in 24 States/UTs. City Specific Clean Air Action Plans have been prepared by all 130 cities under NCAP to implement air quality improvement measures in respective cities. These plans target air pollution sources like soil & road dust, vehicular emissions, waste burning, Construction & Demolition activities and industrial pollution.

Committees at National Level (Apex, Steering, Monitoring and Implementation), State level (Steering and Monitoring) and City level Monitoring and Implementation Committee have been constituted to coordinate, monitor, evaluate the progress and provide guidance for implementation of city action plans.

The Ministry of Environment, Forest and Climate Change (MoEF&CC) enacted the Air (Prevention and Control of Pollution) Act, 1981 for preservation of the quality of air and control of air pollution, and the Environment (Protection) Act, 1986 for protection and improvement of environment.

Section 18 of the Air (Prevention and Control of Pollution) Act, 1981, empowers Central Government to issue directions to the Central Pollution Control Board for performing its functions and further, Central Pollution Control Board or the State Government to issue directions to State Pollution Control Board.

Section 22 of the Air Act, 1981 mandates industrial plants in air pollution control area not to discharge any emissions in excess of the standards.

Further, Section 31 A of the Air Act, 1981, provides powers to State Pollution Control Boards to issue directions to any person or authority for performing its functions, which include directions for closure, prohibition or regulation of any industry, operation or process, stoppage or regulation of supply of electricity, water and any other service.

Concerned State Pollution Control Boards (SPCBs) or Pollution Control Committees (PCCs) monitor air pollution through Consent mechanism (Consent to Establish and Consent to Operate) for industries under the provisions of the Air (Prevention and Control of Pollution) Act, 1981. Additionally, specific categories of industries are regulated under the Environmental Impact Assessment (EIA) Notification, 2006 through grant of Environmental Clearance (EC) and filing of half-yearly compliance reports by the industries.

Further, to address air pollution in Delhi-NCR, Government has established the Commission for Air Quality Management (CAQM) under the Commission for Air Quality Management in NCR and Adjoining Areas Act, 2021 for better coordination, research, identification and resolution of problems of air pollution in Delhi- NCR and adjoining areas. CAQM has been provided powers under the Act to take measures and issue directions to the various agencies in the National Capital Region for protecting and improving air quality. So far, CAQM has issued 95 Statutory Directions and 17 Advisories to concerned stakeholders for control of air pollution in Delhi-NCR.

The Government has regularly reviewed and monitored the actions taken to address air pollution including stubble burning related issues in Delhi-NCR and adjoining areas. Some of the recent key meetings are as below:

- i. Regular review meetings have been held on 08.08.2025, 16.09.2025, 10.10.2025, 11.11.2025, 26.11.2025, 03.12.2025, 15.12.2025, 16.12.2025, 17.12.2025, 19.12.2025, 06.01.2026, 12.01.2026, 20.01.2026 and 02.02.2026 under the chairmanship of the Hon'ble Minister for Environment, Forest and Climate Change, on the issues relating to air pollution control in Delhi-NCR, to deliberate upon the undertaking of air pollution abatement measures and strategies for further strengthening air quality management across the region. Special meeting has been convened with the Hon'ble Chief Minister and senior officials of Govt. of NCT of Delhi, to expedite pollution control measures under mission mode.
- ii. Minister level Inter-Ministerial meeting was held on 07.10.2025 under the Co-chairmanship of Hon'ble Minister for Environment, Forest and Climate Change and Hon'ble Minister for Agriculture & Farmers' Welfare on the issues of management of Crop Residue Burning.

In the aforesaid review meetings, State Governments, urban local bodies and implementing agencies were directed to prepare action plans for implementation of air quality improvement measures in expeditious manner along with other important measures such as preparation of integrated waste collection and management plan, identification and repair of stretches with potholes, end-to-end pavement of roads, feeder centres for Construction and Demolition (C&D) waste processing facility, steps to improve the offtake of recycled products from C&D waste, monitoring of large construction sites, mechanised road sweeping, decongestion of identified traffic congestion points, increasing the green cover, installation of Online Continuous Emission Monitoring Systems (OCEMS) and Air Pollution Control Devices (APCD) in all air polluting industries in a time bound manner.

The focused actions by 130 cities under NCAP have shown positive results with 103 cities showing reduction in PM10 concentration in 2024-25 with respect to 2017-18, out of which 64 cities have shown reduction in PM10 levels by more than 20% and 25 of these cities have achieved a reduction of more than 40%. A total of 22 Cities have met National Ambient Air Quality Standards (NAAQS) and have PM10 Concentrations less than 60 µg/m³.

With coordinated actions, the average AQI of Delhi has shown improvement at AQI of 201 in 2025 as against 225 in 2018.

The details of steps taken to control air pollution are enclosed at **Annexure III**.

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Annexure I

Daily AQI levels of cities of Delhi-NCR during November-December 2025 and January 2026

State	Delhi			Haryana			Haryana			Haryana			Haryana			Haryana			Haryana		
	Delhi			Bahadurgarh			Ballabgarh			Bhiwani			CharkhiDadri			Dharuhera			Faridabad		
Date	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26
1	303	304	380	254	322	187	319	209	225	114	289	156	375	224	NA	NA	299	331	196	221	234
2	366	372	236	313	306	191	319	209	200	256	245	149	288	305	NA	434	341	245	215	248	210
3	309	342	267	202	NA	NA	320	209	259	226	258	88	215	303	NA	176	333	256	198	227	222
4	291	304	307	57	NA	187	141	213	250	287	233	114	252	290	235	227	328	322	194	203	215
5	202	327	244	48	335	-	191	234	181	248	256	204	177	252	188	NA	326	242	171	217	185
6	311	330	310	NA	275	-	126	202	258	253	251	300	337	258	291	238	301	251	218	213	220
7	322	308	289	313	NA	-	122	307	203	235	270	232	286	226	286	165	295	328	204	199	217
8	361	314	280	325	287	-	129	315	223	253	285	182	302	252	249	152	303	189	264	203	223
9	370	282	345	436	287	-	130	312	295	252	249	77	338	230	248	262	309	348	214	193	174
10	362	259	346	373	254	-	128	308	NA	286	241	100	371	169	260	310	NA	291	231	195	197
11	428	307	291	421	235	-	120	332	225	285	238	NA	355	256	177	NA	275	229	298	253	246
12	418	349	297	332	298	-	119	359	210	340	205	NA	337	217	250	281	293	272	274	204	261
13	404	431	360	466	353	-	NA	356	264	345	161	160	349	264	265	299	368	371	288	214	254
14	387	461	353	388	464	-	209	313	338	351	171	202	329	287	300	299	394	320	258	218	241
15	386	427	343	300	374	-	216	328	285	325	150	203	295	253	291	302	336	286	263	211	235
16	377	354	354	439	311	-	219	330	342	317	121	83	282	205	269	261	343	330	257	182	245
17	351	334	400	348	303	-	203	300	326	129	161	72	259	182	313	161	297	364	247	197	253
18	374	373	440	NA	302	-	110	303	256	121	131	118	313	171	291	263	NA	361	212	239	247
19	392	374	410	NA	259	-	91	324	NA	198	163	209	309	174	172	277	332	378	265	251	253
20	391	398	378	NA	360	-	NA	305	NA	140	165	210	236	189	339	NA	365	373	255	235	262
21	364	377	330	360	NA	-	198	251	NA	316	176	NA	232	202	253	226	326	351	238	235	234
22	370	373	322	292	352	-	191	225	287	324	156	249	214	219	233	243	NA	317	233	234	243
23	391	412	282	392	281	-	205	338	301	328	145	296	396	318	168	235	NA	268	237	239	216

St ate	Delhi			Haryana			Haryana			Haryana			Haryana			Haryana			Haryana		
Ci ty	Delhi			Bahadurgarh			Ballabgarh			Bhiwani			CharkhiDadri			Dharuhera			Faridabad		
24	382	271	192	298	NA	-	NA	237	244	316	151	258	366	197	104	302	256	184	232	216	206
25	353	234	153	276	93	-	272	262	239	295	152	218	320	180	158	320	228	106	220	215	134
26	327	332	241	222	371	-	264	280	276	300	148	197	279	240	256	296	299	234	210	234	174
27	377	385	336	222	NA	-	NA	303	262	301	176	230	317	298	NA	350	310	315	203	249	191
28	369	390	255	299	NA	-	268	334	168	271	156	NA	348	292	313	376	377	324	190	255	136
29	305	401	226	322	NA	-	266	274	157	238	160	NA	304	310	235	309	341	213	212	253	129
30	279	388	253	322	NA	-	259	280	278	265	146	NA	229	NA	262	269	286	213	176	243	144
31		373	315		224	-		255	247		158			262	270		367	341		221	197

State	Haryana			Haryana			Haryana			Haryana			Haryana			Haryana			Haryana		
	Gurugram			Jind			Karnal			Mandikhera			Manesar			Narnaul			Palwal		
Date	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26
1	276	275	312	330	224	310	251	194	291	83	129	130	160	323	193	215	188	182	120	100	103
2	357	277	187	314	221	87	348	258	188	140	160	82	289	331	108	216	187	198	120	143	89
3	235	282	244	354	219	92	280	258	163	92	NA	85	340	327	122	217	187	213	119	176	83
4	219	293	333	275	212	85	270	205	192	73	122	116	86	302	222	216	187	296	131	107	89
5	225	298	240	301	265	100	216	258	114	NA	192	101	269	NA	114	216	188	243	NA	132	84
6	257	314	303	324	197	168	169	234	173	78	146	110	269	282	187	218	188	314	192	142	83
7	253	273	294	291	192	178	246	240	188	73	96	101	258	237	211	216	193	266	116	106	85
8	236	278	290	295	210	106	264	167	163	86	106	NA	291	254	NA	215	216	215	126	106	107
9	238	260	373	302	270	111	255	NA	182	74	89	207	270	238	295	204	216	303	192	106	122
10	261	276	349	355	270	180	185	141	198	122	118	256	294	221	232	304	225	322	171	102	136
11	378	268	280	376	296	127	217	232	153	109	126	102	343	304	160	275	NA	289	250	110	98
12	350	286	297	418	189	182	165	306	190	131	142	145	254	313	202	238	218	211	204	114	101
13	300	322	378	333	332	162	164	256	241	109	219	247	246	351	348	203	217	277	NA	189	NA
14	278	291	279	313	333	249	231	120	226	107	264	157	232	356	251	290	217	318	94	207	119
15	305	345	318	NA	215	212	229	273	201	147	248	167	254	325	258	209	216	286	90	177	115
16	301	320	347	273	301	171	170	126	213	215	NA	124	260	278	251	249	217	259	82	154	108
17	253	279	360	NA	218	195	202	216	224	97	102	150	234	238	319	223	216	279	86	110	119
18	272	276	378	NA	196	254	243	158	281	231	123	218	328	304	303	259	216	302	116	135	115
19	300	322	379	260	175	311	162	162	258	187	239	238	183	281	301	252	216	337	120	NA	118
20	302	362	394	275	259	294	302	227	255	199	196	235	312	328	328	240	217	354	107	76	122
21	287	328	358	264	322	249	291	302	182	114	152	177	251	199	316	213	216	337	85	62	112
22	286	331	366	316	289	NA	298	258	184	134	108	146	278	231	307	147	217	343	137	74	110
23	295	364	227	306	NA	NA	276	235	191	85	241	102	321	343	200	197	237	201	102	76	101
24	286	236	225	291	151	NA	224	131	55	97	185	89	342	182	179	213	295	111	75	52	96

St ate	Haryana			Haryana			Haryana			Haryana			Haryana			Haryana			Haryana		
Ci ty	Gurugram			Jind			Karnal			Mandikhera			Manesar			Narnaul			Palwal		
25	303	239	198	277	157	110	246	153	79	198	95	76	356	NA	132	191	235	135	68	43	82
26	272	312	276	283	280	147	225	117	128	110	142	93	331	260	174	132	232	252	67	94	93
27	317	299	306	243	NA	156	255	178	183	176	171	161	368	290	239	223	255	277	93	96	111
28	320	353	267	219	292	93	183	262	72	215	177	100	368	334	138	85	314	328	91	112	56
29	262	318	232	184	199	104	133	188	32	118	139	93	280	NA	141	176	306	208	63	103	48
30	245	294	268	189	132	151	115	249	32	100	102	101	254	203	152	187	107	197	86	103	42
31		328	300		128			261	71		NA	103		264	296		204	179		103	77

State	Haryana			Haryana			Haryana			Rajasthan			Rajasthan			Rajasthan			Uttar Pradesh		
	Panipat			Rohtak			Sonipat			Alwar			Bharatpur			Bhiwadi			Baghat		
	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26	Nov-25	Dec-25	Jan-26
1	287	292	347	389	NA	NA	239	329	225	84	86	130	74	138	145	214	314	238	321	NA	349
2	288	236	205	NA	NA	115	284	310	198	112	103	114	118	161	113	376	340	176	341	NA	172
3	NA	172	200	NA	NA	104	284	308	194	94	108	114	98	202	112	224	310	196	384	363	124
4	NA	145	214	329	NA	NA	NA	308	194	92	89	NA	78	130	112	236	295	274	279	307	215
5	302	NA	NA	244	NA	81	313	288	149	77	93	120	63	167	117	93	290	202	140	311	118
6	217	181	185	348	NA	136	253	278	148	107	176	127	121	126	126	240	294	242	276	248	150
7	309	216	197	NA	151	140	251	278	148	82	102	126	150	156	110	199	216	226	287	210	276
8	282	269	169	374	72	NA	251	280	127	82	103	127	106	161	109	215	227	182	285	226	262
9	252	235	221	323	71	114	251	287	139	104	103	131	164	113	136	296	208	336	308	219	195
10	227	NA	NA	324	56	147	345	287	139	114	95	136	189	109	215	350	218	230	381	251	259
11	222	228	170	342	56	NA	381	287	121	120	96	119	189	126	92	373	237	221	299	290	163
12	259	301	203	406	285	NA	372	279	139	109	103	116	144	141	90	318	277	227	NA	383	215
13	249	426	217	430	298	162	347	255	139	97	104	130	196	182	160	336	321	384	297		272
14	207	382	280	307	NA	NA	354	276	144	104	122	138	201	174	170	339	351	288	284	429	315
15	224	209	270	102	281	136	370	285	NA	97	124	124	158	166	117	338	300	326	356	NA	242
16	NA	140	243	246	421	179	369	285	136	NA	96	100	127	163	106	315	265	298	335	337	238
17	132	NA	311	237	385	NA	344	286	133	94	82	137	153	127	167	260	219	354	NA	336	282
18	146	138	397	309	NA	NA	344	290	136	98	86	143	172	145	98	359	278	348	397	NA	329
19	100	173	379	353	NA	NA	332	292	136	103	120	142	196	135	161	335	296	344	335	NA	348
20	276	213	NA	274	279	259	310	299	136	126	113	139	254	138	111	349	332	342	428	329	248
21	NA	246	198	288	337	194	308	299	136	105	117	133	121	111	150	334	270	305	343	266	236
22	115	282	208	301	327	218	311	299	136	102	116	133	222	120	205	338	290	314	403	266	227
23	351	238	204	NA	NA	179	343	282	NA	101	118	134	245	99	84	336	336	242	342	240	235

St ate	Haryana			Haryana			Haryana			Rajasthan			Rajasthan			Rajasthan			Uttar Pradesh		
Ci ty	Panipat			Rohtak			Sonipat			Alwar			Bharatpur			Bhiwadi			Baghpat		
24	178	165	NA	147	340	147	311	277	NA	98	101	126	158	105	NA	294	222	184	330	186	100
25	229	274	106	326	103	94	291	277	136	101	98	117	165	99	89	312	210	176	294	261	99
26	NA	318	99	325	NA	119	291	294	136	93	105	121	158	114	181	290	270	230	309	339	155
27	NA	NA	116	329	217	171	331	NA	148	105	112	134	171	129	160	349	270	288	287	231	213
28	190	NA	NA	338	244	142	344	NA	NA	131	126	93	188	154	199	350	330	196	294	251	174
29	NA	NA	80	NA	178	109	329	225	136	109	134	123	149	132	101	284	350	170	250	267	195
30	239	266	80	NA	151	108	329	225	NA	87	122	117	163	102	97	274	316	230	245	240	226
31		246			151	174		225			99	117		97	78		350	349		233	271

State	Uttar Pradesh																							
	City			City			City			City			City			City			City			City		
Date	Bulandshahr			Ghaziabad			GreaterNoida			Hapur			Khurja			Meerut			Muzaffarnagar			Noida		
	No-v-25	De-c-25	Ja-n-26																					
1	214	269	288	298	322	356	265	296	352	295	324	269	135	186	265	326	268	319	268	220	292	321	367	
2	348	294	201	351	361	239	340	378	238	346	379	185	302	244	216	381	322	339	312	275	348	395	229	
3	288	224	133	340	324	262	300	324	239	323	363	130	247	253	200	376	263	339	272	150	312	365	242	
4	264	205	238	325	302	298	262	285	316	299	336	236	238	230	241	292	243	265	258	253	304	308	307	
5	207	298	162	207	321	262	187	316	236	205	372	125	189	245	147	152	302	160	304	159	215	339	260	
6	187	293	247	266	343	322	228	321	320	249	336	220	232	275	160	191	295	148	300	245	257	344	314	
7	229	218	214	314	315	276	284	290	298	279	204	179	266	195	158	239	277	236	241	232	306	317	288	
8	307	234	185	339	309	296	336	302	290	334	206	171	312	197	165	318	269	278	241	204	354	330	294	
9	310	179	257	345	286	347	340	252	364	331	132	223	327	184	141	353	190	305	275	206	366	285	365	
10	308	180	270	312	262	351	334	224	338	324	145	248	308	168	203	287	222	270	212	245	320	256	348	
11	358	224	161	390	343	283	406	301	278	332	2413	132	381	234	172	271	342	240	338	203	425	322	260	

State	Uttar Pradesh																							
	City			City			City			City			City			City			City			City		
	Bulandshahr			Ghaziabad			Greater Noida			Hapur			Khurja			Meerut			Muzaffarnagar			Noida		
12	340	28 2	19 9	362	36 3	28 7	387	37 3	25 8	351	28 5	16 1	378	29 0	14 9	315	38 4	24 8	205	40 0	23 2	408	38 6	27 4
13	321	32 5	27 4	370	43 0	35 8	377	44 2	38 4	360	35 5	22 8	NA	29 9	23 8	317	35 5	27 8	301	30 2	21 4	389	45 5	36 7
14	404	26 3	27 6	370	45 9	34 2	368	43 5	35 7	335	NA	21 4	322	28 1	21 6	336	37 2	27 0	356	35 2	24 6	364	46 6	33 8
15	334	28 4	25 0	392	44 4	32 1	418	44 7	34 2	380	NA	22 3	311	24 0	20 7	369	36 0	32 0	277	28 8	25 0	397	43 7	34 4
16	320	29 7	28 0	419	33 2	37 6	419	32 6	35 8	376	24 1	N A	284	25 8	26 0	326	28 1	29 3	310	29 3	25 6	385	35 2	36 3
17	312	27 3	19 7	401	30 8	39 4	390	31 0	33 2	383	28 4	N A	318	24 3	12 3	364	29 2	20 9	292	28 4	28 4	358	33 1	38 8
18	334	20 5	28 7	434	33 9	45 8	454	34 4	40 2	398	20 2	29 9	343	20 6	16 0	376	24 5	35 2	309	22 1	32 2	390	39 7	43 0
19	336	21 8	28 0	422	35 8	42 5	420	37 6	37 5	378	20 8	28 1	311	18 8	16 7	339	26 0	31 9	311	23 1	24 9	409	41 0	41 2
20	302	20 3	28 0	430	36 1	39 3	380	34 4	37 2	388	22 1	23 6	248	18 3	N A	345	26 2	25 7	336	26 7	26 6	408	40 1	38 2
21	292	25 8	23 3	422	36 4	34 7	353	32 9	32 0	406	23 5	23 1	232	22 6	18 1	411	28 0	22 8	364	29 8	18 6	394	32 7	32 9
22	338	29 0	19 7	434	36 0	35 9	364	33 2	31 4	380	23 4	20 1	NA	26 1	17 2	374	30 2	23 0	345	31 3	22 0	394	36 6	33 5
23	353	25 7	17 9	437	39 2	27 8	399	38 8	24 9	420	28 2	20 8	316	23 4	11 6	364	32 2	23 5	382	20 6	25 3	418	42 6	27 0
24	356	16 9	10 7	396	24 4	20 3	382	25 9	17 0	416	19 2	10 9	293	16 9	10 0	350	22 7	88	318	22 7	N A	397	27 3	18 4

State	Uttar Pradesh																							
	City			City			City			City			City			City			City					
	Bulandshahr			Ghaziabad			Greater Noida			Hapur			Khurja			Meerut			Muzaffarnagar			Noida		
25	306	19	12	349	28	17	364	26	15	389	22	67	306	18	10	322	23	12	314	27	14	373	25	12
		4	0		0	3		8	5		0			8	6		7	0		4	2		6	0
26	279	27	18	329	38	30	322	39	22	366	32	14	309	25	12	306	33	14	322	20	19	350	37	21
		6	3		2	2		4	6		8	5		1	4		0	8		3	7		6	9
27	269	29	20	358	40	37	381	39	30	344	26	22	244	32	12	308	33	26	266	23	26	391	40	33
		6	0		4	6		5	4		5	5		1	9		0	0		5	9		9	1
28	261	29	57	347	41	23	378	43	18	265	26	69	267	27	50	224	29	53	244	23	86	388	41	21
		5			4	4		4	9		4			9			5			5			9	7
29	263	17	14	299	39	27	288	35	25	310	22	97	229	18	99	214	31	13	237	21	15	310	41	24
		2	2		3	2		6	0		7			1			6	6		6	2		0	7
30	254	25	13	256	40	30	268	36	24	285	28	12	169	23	11	197	34	13	178	28	19	279	40	25
		4	5		4	3		6	8		7	1		1	1		4	8		6	5		0	7
31		23	18		31	31		36	32		25	12		20	11		31	16		25	16		38	32
		2	9		2	3		6	8		7	5		7	0		5	4		1	7		2	4

Note: NA refers to the measurement of Air Quality Index (AQI) on particular day is not available

Annexure II

Air Quality in major Metropolitan Cities of India – Calendar Year 2024

Sl. No	Name of UA/City	State	Annual Average Concentration			
			SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	PM ₁₀ (µg/m ³)	PM _{2.5} (µg/m ³)
1.	Bengaluru UA	Karnataka	7	19	70	33
2.	Chennai UA	Tamil Nadu	8	15	60	27
3.	Delhi UA	NCT of Delhi	12	45	220	111
4.	Greater Mumbai UA	Maharashtra	11	26	87	34
5.	Hyderabad UA	Telangana	10	19	78	30
6.	Kolkata UA	West Bengal	7	31	96	48

Annexure III

Steps taken by the Government for controlling air pollution are as follows:

- Emission standards for more than 80 industries have been notified
- Leapfrogging to Bharat Stage-VI (BS-VI) emissions norms from 1st April 2020
- Vehicle Scrapping Policy, Rules for Registered Vehicle Scrapping Facilities and Automated Testing Stations-MoRTH
- Waste management rules for solid waste, plastic waste, hazardous waste, e-waste, battery waste, biomedical waste, fly ash from TPPs
- Market-based Extended Producer Responsibility (EPR) regulations introduced for waste categories, viz. plastic packaging, e-waste, battery waste, waste tyres, used oil, end-of-life vehicles, construction & demolition waste and scrap of non-ferrous metal
- 12 identified Single-Use Plastics (SUP) having high littering potential and low utility were banned from 1st July, 2022
- Mandate for utilization of minimum 5% of crop residue along with coal (pellets/briquettes) in thermal power plants in NCR and adjoining areas.
- Based on dynamic air quality models and weather forecasts provided by IMD and IITM, actions under Stages I, II, III and IV of the Graded Response Action Plan (GRAP) are invoked in advance on a day-to-day basis in anticipation of deterioration in AQI levels in Delhi, considering meteorological conditions and anthropogenic activities.
- A centralised air quality portal and mobile application – SAMEER is operational for tracking and dissemination of near real-time air quality data and hourly AQI to the public, while CPCB issues a daily AQI bulletin at 04:00 PM for cities across the country including Delhi-NCR; the SAMEER app also functions as a grievance redressal mechanism for pollution-related complaints.
- PRANA – Portal for Regulation of Air Pollution in Non-Attainment Cities has been operationalised to manage, monitor and review the progress of implementation of air pollution mitigation activities in 130 targeted non-attainment cities under the National Clean Air Programme (NCAP).